NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

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C.P. No. or C.A. No. CP 02/2014	T.P. No.	Purpose	3000.011	Name of the Parties M/s. / Mr. Union Of India Vs Megacity(Banglore) developers and Builders Limited
	TP 300/17	For hearing	397/398	
		_		SIGNATURE

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

ORDER

Matter is listed today for appearance of parties. No representation for both sides. SFIO Representing Union of India is absent. No information whether notices were served on the other Respondents. List it on 09/02/2018.

Member (T)

Member (J)